

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.35/2002

SUNIL KUMAR GOYAL

Petitioner (s)

VERSUS

RAJASTHAN PUBLIC SERVICE COMMISSION

Respondent (s)

( with office report) (for final disposal)

With

W.P(C)No.67/2002 (Manoj Kumar Soni vs. Rajasthan Public Service  
Commission) (with office report) (for final disposal)

Date : 02/05/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s) Mr. Pallav Shishodia, Adv.  
Mr. Hemant Sharma, Adv.  
Mr. Bhava Dutt Sharma,Adv.

For Respondent (s) Mr. Sunil Kumar Jain,Adv.(NP)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

Heard learned counsel for the petitioners for 20  
minutes.

Judgment reserved.

(D.P. WALIA)  
Court Master

(R.K. KUMAR)  
Court Master